

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

B.A.NO.9010 OF 2019

(Crime No. 340/2019 of Valancherry Police, Malappuram District)

**Petitioner/ Petitioner:-**

Muhammed.B.K, aged 37 years,  
S/o. ImbichiBava, BeerankuttikantakathHouse,  
Ponnani Nagaram, Ponnani (PO),  
Malappuram District.

By Adv. Sri. K.B.ARUNKUMAR

**Respondents/ Respondents and Addl. 3<sup>rd</sup> and 4<sup>th</sup> Respondents:**

- 1 The State of Kerala, represented by the Public Prosecutor,  
High Court of Kerala, Ernakulam.Pin-682031.
- 2 The Sub Inspector of Police,  
Valancherry Police Station, Malapruam District. Pin- 676 552.
- 3 Sudheesh, (age not known),  
S/o. Unnikrishnan, Palliyalil Thodii House, Edayur (PO),  
Tirur Taluk, Malappuram District. Pin- 676 552.
4. The Deputy Commissioner,  
Kerala State Goods and Services Tax Office, Civil Station Road,  
Malappuram. Pin: 676 505.

R1, R2 & R4 BY P.P.SRI.AJITH MURALI & SANTHOSH PETER(SR)  
R3 BY Adv. Sri. Dr. Mathew A. Kuzhalanadan

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON  
06.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**P.V.KUNHIKRISHNAN, J**

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Crl.M.A.No.2 of 2020

in

B.A.No.9010 of 2020  
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Dated this the 8<sup>th</sup> day of May, 2020

**O R D E R**

Allowed.

**P.V.KUNHIKRISHNAN  
JUDGE**

**ab**